Written Answers to

[22 AUG, 2007] Unstarred Questions 95

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) A very few cases of such nature have been reported.

(b) No, Sir.

(c) CCTVs have already been installed at many places.

(d) and (e) Besides imparting training for good/helpful conduct to the CISF personnel, strict disciplinary action is also taken in cases of default.

CBI raids on officials of MCD

1138. SHRI MOTIUR RAHMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether CBI raided homes of officers belonging to Municipal Corporation of Delhi (MCD) and builders, exposing nexus between the two in allowing illegal constructions in Delhi;

(b) if so, the result of the raid; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADH1KA SELVI): (a) and (b) The Central Bureau of Investigation (CBI) had conducted searches at the residential premises of certain officials of the Municipal Corporation of Delhi (MCD) and builders. In the searches, the Bureau seized incriminating documents regarding their involvement in illegal constructions.

(c) Action is taken against the guilty after completion of investigation as per law.

Atrocities on Scheduled Castes/Tribes

1139. DR. VIJAY MALLYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of cases registered with the Police against atrocities on Scheduled Castes/Tribes in the past three years;

(b) what is the number of cases in which action was taken and closed;

(c) what is the status of the pending cases; and

(d) whether there is any repetition of such atrocities in the same place, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) As per statistics compiled by the National Crime Records Bureau a total of 26252, 26887 and 26127 cases of crimes committed against Scheduled Castes (SCs) and 5889, 5535 and 5713 cases of crimes committed against Scheduled Tribes (STs) were reported in the country during 2003 to 2005 respectively.

(b) and (c) Statements containing number of cases reported, charge-sheeted, trial completed, convicted, acquitted and cases pending for offences committed against SCs and STs during 2003 to 2005 are placed at Statement-I and II respectively *{See* below}.

(d) The Government has no such information.